

posed for creation are as indicated below:—

Sr. No.	Category of post	Number C. P. 832	Purpose
1.	Inspector	921	405 posts as 'leave reserve' and 516 ad hoc requirement, pending detailed work study consequent to new duty list of Inspectors.
2.	Tax Assistant	499	These posts are needed for assessment and collection work.
3.	Upper Division Clerk	769	
4.	Lower Division Clerk	470	
5.	Stenographer	445	These are 'leave reserve' posts.
6.	Notice Server	3028	
7.	Datry	150	
8.	<i>Other Group 'D' staff :</i>		
	Sweepers	535	
	Farash	228	
	Chowkidar	1256	
9.	Creation of posts of complementary staff for newly created posts of Chief Commissioners-Commissioners of Income tax and Assistant Commissioners of Income tax.		

The above proposals are under consideration of the Government.

Overdrafts by States

4385. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(a) details of the overdrafts by different States from the Reserve Bank as on 1st January, 1982 and also on 1st January 1981, 1st January, 1980, 1st January 1979, 1st January, 1978, 1st January 1977, facts in detail;

(b) steps taken to improve financial discipline on the State Governments;

(c) whether it is a fact that West Bengal Government has been singled out for penalisation specially; and

(d) if so, the reasons therefor?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) A statement showing the Overdrafts position of the State Governments is laid on the Table of the House.

(b) The Centre's endeavour has been to persuade States to agree to a gradual liquidation of their Overdrafts without seriously jeopardising their developmental activities. Realising that it would be unrealistic to expect the State Governments to wipe out their overdrafts over-night certain limits of year-end deficits were arrived at in the discussions held with the Chief Ministers by the Planning Minister for finalising the Annual Plan 1982-83. The States had given encouraging assurances to the Planning Minister that they would take adequate action to ensure that the year-end deficits were contained within the agreed limits.

(c) No, Sir.

(d) Does not arise.

Statement

The Overdraft Position of State Governments

(Rs. Crores)

State	*	**	1-1-1979	1-1-1980	1-1-1981	1-1-1982
	3-1-1977	2-1-1978				
1	2	3	4	5	6	7
1 Assam	34.35
2 Bihar	5.92
3 Gujarat	10.47
4 Haryana	32.09
5 Himachal Pradesh	1.04
6 Karnataka	10.40	11.34
7 Kerala	63.14
8 Madhya Pradesh	78.34
9 Maharashtra	23.24
10 Manipur	31.40
11 Meghalaya	1.33
12 Nagaland	0.73
13 Punjab	6.34	18.32	102.26
14 Rajasthan	76.77	251.15
15 Tripura	10.16
16 Uttar Pradesh	23.42	—
17 West Bengal	30.19	..	31.06	57.83	215.23

** 1-1-1977 was holiday and 2-1-1977 was Sunday.

* 1-1-1978 was Sunday.

Appointments based on interviews by Bureau of Public Enterprises

facts in details, with discipline-wise break-up;

4386. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(b) number of such persons actually absorbed till 1st January 1982 and the vacancies existing in different disciplines, facts in details;

(a) number of persons found suitable in the interviews by the Bureau of Public Enterprises in 1981 and whose names were sent for appointment to the different user Ministries—

(c) number of foreign qualified mining engineers among those selected but left out without absorption; and